

Nomination of cases by Hon'ble the Acting Chief Justice on 18.05.2016

| Sl no. | Case details | Nominated to- | File delivered in section |
|--------------------------|--|--|--|
| Full Bench | | | |
| 1 | P.I.L. - 15895/2015 | “Till regular C. J. takes over Hon'ble Vikram Nath, J. is nominated as a member of Bench ” | Writ C-II Section on 19.05.2016 |
| DB of Hon....., J | | | |
| 2 | Crl. W. P. - 9701/2016 (Correction Application) with Nomination Application – 166783/2016 | Hon'ble B. K. Narayana, J. | Writ C-II (Criminal) Section on 19.05.2016 |
| 3 | Crl. W. P. - 9889/2016 (Correction Application) with Nomination Application – 166785/2016 | Hon'ble B. K. Narayana, J. | Writ C-II (Criminal) Section on 19.05.2016 |
| 4 | Crl. W. P. - 9817/2016 (Correction Application) with Nomination Application – 166784/2016 | Hon'ble B. K. Narayana, J. | Writ C-II (Criminal) Section on 19.05.2016 |
| 5 | Special Appeal – 786/2015 | Hon'ble Sudhir Agarwal, J. | Special Appeal Section on 19.05.2016 |
| 6 | Crl. Appeal (U/S 372 Cr. P. C.) - 1360/2016 with Crl. Appeal (U/S 372 Cr. P. C.) - 1361/2016 with Crl. Appeal - 179/2016 with Crl. Appeal - 305/2016 | Hon'ble A. K. Tripathi, J. (with all the connected matters) | Govt. Appeal Section on 19.05.2016 |
| 7 | Crl. Appeal – 354/2016 with Crl. Appeal – 4712/2015 with Crl. Appeal – 4330/2015 with Crl. Appeal – 3606/2015 | Hon'ble S. K. Gupta, J. (with connected matters) | Criminal Appeal Section on 19.05.2016 |
| 8 | Crl. Appeal – 4165/2014 with Crl. Appeal – 4266/2014 with Crl. Appeal – 4093/2014 with Crl. Appeal – 4164/2014 | Hon'ble S. K. Gupta, J. (with connected matters) | Criminal Appeal Section on 19.05.2016 |
| 9 | Crl. Appeal – 977/2015 with Crl. Appeal – 978/2015 | Hon'ble S. K. Gupta, J. (alongwith connected matters) | Criminal Appeal Section on 19.05.2016 |
| 10 | F.A.F.O. - 1577/2016 | Hon'ble Krishna Murari, J. | Computer Fresh Section on |

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| | | | 18.05.2016 |
| 11 | Crl. M. A. (U/S 482 Cr. P. C.) - 15807/2016 | Hon'ble Shashi Kant Gupta, J. | Computer Fresh Section on 18.05.2016 |
| Bench Comprising | | | |
| 12 | W. P. - 48044/2015 (Correction Application) | Hon'ble Dilip Gupta, J. and Hon'ble Mukhtar Ahmad, J. | Writ C-II Section on 19.05.2016 |
| 13 | W. P. - 4640/2016 (Recall Application) | Hon'ble B. K. Narayana, J. and Hon'ble Shashi Kant, J. | Writ C-II Section on 19.05.2016 |
| 14 | W. P. - 55306/2015 (Correction Application) | Hon'ble Arun Tandon, J. and Hon'ble M. C. Tripathi, J. | Writ C-II Section on 19.05.2016 |
| Hon....., J. | | | |
| 15 | W.P. - 20897/2013 | Hon'ble S. P. Kesarwani, J. | Writ A-II Section on 19.05.2016 |
| 16 | Bail – 792/2016 | Hon'ble Pankaj Naqvi, J | Bail Section on 19.05.2016 |
| 17 | Bail Cancellation – 12760/2016 with Bail – 6906/2016 | Hon'ble R. D. Khare, J. | Bail Section on 19.05.2016 |
| 18 | Bail – 26353/2014 | Hon'ble Pankaj Naqvi, J | Bail Section on 19.05.2016 |
| 19 | Crl. Appeal – 2688/2014 | Hon'ble Pratyush Kumar, J. | Criminal Appeal Section on 19.05.2016 |
| 20 | W. P. - 22518/2016 | Hon'ble Ran Vijai Singh, J. | Court No. 38 on 18.05.2016 |
| 21 | W. P. - 22248/2016 | Hon'ble M. C. Tripathi, J. | Computer Fresh Section on 18.05.2016 |
| Appropriate Court dealing with such matters | | | |
| 22 | Crl. M. A. (U/S 482 Cr. P. C.) - 6879/1999 | Appropriate Court dealing with such matters | 482 Section on 19.05.2016 |
| 23 | Crl. Appeal – 1282/2013 with Crl. Appeal 716/2013 | Appropriate Court dealing with such matters | Criminal Appeal Section on 19.05.2016 |

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
19.05.2016